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Hon'ble Smt. Nirmala Sitharaman Ji

Union Minister of Finance,

Ministry of Finance,

Govt. of India,

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Respected Madam,

RE: Extension of due date for submitting Tax Audit Report and for filing IT Returns for AY 2020-21

We are thankful to you that as part of Covid-19 relief measures various due dates for filing IT Returns for F.Y. 2019-20 (AY 2020-21) stand extended to 30th Nov. 2020 for all the tax payers and Tax Audit Form from Sept. 30th, 2020 to 31st Oct., 2020.

However, the corona pandemic has immediately affected humans, vaccine is not available, the emphasis is on taking extensive precautions such as hygiene protocol, social distancing and so on. Most of the offices, including the office of the members of the organisation, have not been functioning regularly or functioning with very limited staff, mostly young and less experienced. Likewise, the offices of the taxpayers whose account needs to be audited under the Income-tax Act, are also not functioning normally and the required information for tax audit as also for subsequent filing of the Income-tax returns has not been forthcoming.

Under such an immense mental pressure, it has become much difficult in compliance of filing tax audits and uploading returns. If preparing, compiling and reconciling correct tax data is required, we need sufficient time.

Though the CBDT has extended the due dates for filing of the IT Returns, but considering the nation-wide situation, it is very unlikely that the assessee would be in position to get the accounts audited by 31st Oct. 2020 and file the return by 30th Nov. 2020. **We therefore requested that CBDT shall also exercise discretionary power vested u/s 119 of I.T Act 1961 by extended the due date to 31st March 2021 to ameliorate the difficulties faced by assessee in this corona period.**

We look forward to your compassionate response.

Your truly,

For: Tax Consultant's Association, Jaipur

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(chairman Representation
Committee)

CA Natwar Sarda
(President TCA)

CA Suhani Maharwal
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